

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SURINDER S. RATHI

Criminal Appeal No(s). 618/2019

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

RAJESHWAR & ANR.

Respondent(s)

(IA No.51596/2019-CONDONATION OF DELAY IN FILING and IA
No.51602/2019-EXEMPTION FROM FILING O.T. and IA No.51601/2019-
CONDONATION OF DELAY IN REFILING)

Date : 07-08-2019 This appeal was called on for hearing today.

For Appellant(s)

Ms. Garima Prashad, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue reminder for records.

List again on 4.12.2019.

SURINDER S. RATHI
Registrar

MG